

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/48(CHE)/2022

PETITION NUMBER : CP/1461/IB/2018

**NAME OF THE APPLICANT : K Muruganandan Liquidator
M/s.Jayadev Constructions Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 54(1) of IBC 2016 R/w Regulation 45(3)
of IBBI**

ORDER

Ld. Counsel Mr. V. Manivannan for the Applicant.

Applicant is directed to file a memo on the updated status of the company including the financials within 2 weeks.

List the matter for hearing on **03.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk